

SPECIAL BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/182(KB)2017
IA(I.B.C)/694(KB)2020, IA(I.B.C)/646(KB)2021,
IA(I.B.C)/1175(KB)2020, IA(I.B.C)/1251(KB)2022,
IA(I.B.C)/753(KB)2021, IA(I.B.C)/1096(KB)2021,
IA(I.B.C)/309(KB)2022, IA(I.B.C)/476(KB)2021,
IA(I.B.C)/873(KB)2021, IA(I.B.C)/701(KB)2021,
IA(I.B.C)/308(KB)2022, COMP.APPL/914(KB)2020,
IA(I.B.C)/673(KB)2021, IA(I.B.C)/1272(KB)2020,
IA(I.B.C)/875(KB)2021, IA(I.B.C)/1053(KB)2020,

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

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|------------------|----------------------|
| IN THE MATTER OF | GUJRAT NRE COKE LTD. |
| UNDER SECTION | IBC UNDER SEC 10 |

Appearance (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv.] For the Applicant in IA(IBC)/1175(KB)2020
] & in IA(IBC)/308(KB)/2022

Mr. Arjun Asthana, Adv] For the Liquidator of Gujarat NRE
Mr. Rishav Dutt, Adv.]
Ms. Debarati Das, Adv.]
Ms. Anushka Dhar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench for hearing on **21.03.2024** at **03:30 P.M.**

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.